

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 217**  
**(IB)-996(ND)2020**  
**Contt. pett.- 47/2023, IA-2472/2023,**  
**IA-3144/2023, IA-3248/2023, IA-3383/2023,**  
**IA-3713/2023**

**IN THE MATTER OF:**

**Tulsi Nandan Kant Bansal**

...

**Applicant/Petitioner**

**Versus**

**P.G Advertising Pvt. Ltd.**  
**{erstwhile Prabhatam**  
**Advertising Private Limited}**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**For the RP : Adv. Abhishek Anand, Adv. Karan Kohli,**  
**Adv. Jasleen Singh Sandha**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 30.04.2024.

**Sd/-**  
**(COURT OFFICER)**